

High Court  
Dept  
(100)



ఆంధ్రప్రదేశ్ రాజ పత్రము  
**THE ANDHRA PRADESH GAZETTE**  
**PART-II EXTRAORDINARY**  
**PUBLISHED BY AUTHORITY**

No. 43]

HYDERABAD, FRIDAY, JUNE 17, 2016.

NOTIFICATIONS BY HEADS OF DEPARTMENTS, Etc.

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**JUDICIAL NOTIFICATIONS.**

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF  
TELANGANA AND THE STATE OF ANDHRA PRADESH**

RECONSTITUTION OF THE GENDER SENSITIZATION AND INTERNAL COMPLAINTS COMMITTEE (GSICC) - GENDER SENSITIZATION AND SEXUAL HARASSMENT OF WOMEN IN THE HIGH COURT PRECINCTS - THE 'GENDER SENSITIZATION AND SEXUAL HARASSMENT OF WOMEN AT THE HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH (PREVENTION, PROHIBITION AND REDRESSAL) REGULATIONS, 2013- PARTIAL NOTIFICATION.

**NOTIFICATION No.20/2016**

**ROC No.761/SO-1/2000:-** In partial modification of the orders issued in the Notification read above, the High Court is pleased to pass the following orders:

In exercise of the powers conferred by Regulation 4(2) of Chapter II of the Gender Sensitization and Sexual Harassment of Women at the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh (Prevention, Prohibition and Redressal) Regulations, 2013, the Hon'ble the Acting Chief Justice, High Court of Judicature at Hyderabad, is pleased to nominate the Hon'ble Sri Justice Suresh Kumar Kait as Chairperson for the Gender Sensitization and Internal Complaints Committee of the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh in place of Hon'ble Sri Justice R. Subhash Reddy.

Hyderabad  
13-06-2016

Sd/-  
Registrar General.